

IN THE HIGH COURT OF BOMBAY AT GOA**LD-VC-CW-74-2020****Jasjit Singh Dhami****.... Petitioner****V e r s u s****Gokul Kumar and others.****.... Respondents**

Adv. Ryan Menezes with Adv. M. D'Souza for the Petitioner.

Adv. Vithal Naik for the Respondent nos.1 and 2.

Ms Maria Correia, AGA for the Respondent nos. 3 to 6.

CORAM: DAMA SESHADRI NAIDU, J.**DATE: 27th August, 2020.****ORDER:**

At the request of the learned counsel for the respondent nos.1 and 2,
post the matter on 1/9/2020.

DAMA SESHADRI NAIDU, J.**AP/-**